

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**  
**To be heard on Thursday the 10<sup>th</sup> day of August 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 251/2023	Kotak Mahindra Bank Limited Vs Orchid Pharma Ltd. <b>WITH</b>	Mr. Menon	
2	Comp App (AT) (CH) (Ins) No. 252/2023	Kotak Mahindra Bank Limited Vs Orchid Pharma Ltd. & 22 Ors.	Mr. Menon	
3	Comp App (AT) (CH) (Ins) No. 259/2023 For Stay IA No. 818/2023	Vijay Kumar Garg Vs Deputy Commissioner of Customs & 2 Ors.	Ms. Anbarasi Rajendran	

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	TA (AT) No. 173/2021 CA (AT) (Ins) No. 606/2020	Sepco Electric Power Construction Corporation Vs Mr. Sumit Binani & Ors.	M/s Archers Law	M/s Shardul Amarchand Mangaldas & Co-R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 83/2023 To Dispense with IA No. 299/2023 For Stay IA No. 300/2023	Dr. S Jackson Vs R Venkatakrishnan, Liquidator, St. John Freight System Ltd.	Mr. P Jesus Moris Ravi	Mr. Mayan H Jain

6	Comp App (AT) (CH) (Ins) No. 139/2023 To dispense with IA No. 464/2023 For Stay IA No. 465/2023 Leave to file IA No. 466/2023	R.Sarabeshwar & Anr. Vs Krishnasamy Vasudevan & 2 Ors.	Ms. Jayasudha	Mr. ML Ganesh-R2 Mr. T Ravichandran-R3
7	Comp. App (AT) (CH) (Ins) No.177/2022 For Stay IA No. 402/2022	Mr. Raj Kumar Rai, Suspended Director of Ananya Infra Projects Pvt Ltd Vs Krishna Steels Proprietorship Firm & Anr.	Mr. Arun Kumar	
8	Comp App (AT) (CH) (Ins) No. 249/2022 For Stay IA No. 527/2022	Sembmarine Kakinada Limited, through Liquidator Mr. Vedagiri Venkat Krishnamurthy Vs Kakinada Seaports Ltd	Mr. Anant Merathia	Mr. Mayan H Jain
9	Comp App (AT) (CH) (Ins) No. 146/2023 For Condone Delay IA No. 487/2023 For Stay IA No. 486/2023	Gladys Malini & Anr. Vs C.Ramasubramaniam Liquidator of M/s Effimax Engineers Pvt. Ltd.	Mr. V Ravikumar	Mr. S Sathiyarayanan
10	Comp App (AT) (CH) No. 56/2023	Navakar Impex Pvt. Ltd. Vs M/s. Saravana Stores Gold Palace Pvt. Ltd. & 7 Ors.	Mr. CS K Gaurav Kumar	
11	Comp App (AT) (CH) (Ins) No. 93/2023 For Condone Delay IA No. 327/2023 For Stay IA No. 326/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar & 2 Ors.	Mr. KK Vijay Vigneshwar	Mr. ML Ganesh

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	Comp App (AT) (CH) (Ins) No. 33/2021 For Stay IA No. 78/2021 For Exemption IA No. 79/2021 For Urgent Hearing IA No. 80/2021	Prathikantam Gunavardhan Raju Vs Liquidator of Innovative Studios Pvt Ltd & Anr	Mr. Shahbaaz Husain	Mr. B. Dhanaraj- R1 Mr. R. Sivaraman - R2

		<b>WITH</b>		
13	Comp App (AT) (CH) (Ins) No. 36/2021 For Stay IA No. 83/2021 For Exemption IA No. 84/2021 For Urgent Hearing IA No. 85/2021	Prathikantam Gundavardhan Raju Vs Liquidator of M/s. Innovative Studios Pvt. Ltd. & Anr	Mr. Shahbaaz Husain	Mr. B. Dhanaraj- R1 Mr. R. Sivaraman - R2
14	Comp App (AT) (CH) No.111/2022 For Directions IA No. 999 & 1000/2022	Sarah Qureshi Vs GB Bakers Industries Pvt. Ltd. & 7 Ors	Mr. CV Sha  ilandran	M/s. Hirendernath & Prakruti Golechha- R2, R3, R5 Mr. Nomula Srinivas- R4 M/s Munuga Sateesh-R6 Mr. Munuga Sateesh- R7 M/s Vrinda & Komal Agarwal- R8
15	Comp App (AT) (CH) (Ins) No.156/2021 For Condone Delay IA No. 315/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav – Shareholder of Mega Food Products Madras Pvt Ltd. Vs MD Overseas Ltd. & Anr.	Mr. K Gaurav Kumar	Mr. J. Manivannan
16	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	S Vasudevan Vs. Amit Chandrakant Vaishnav & Anr.	Mr. AS Arvind	Mr. K Gaurav Kumar-R1 Mr. Ramasubramaniam R2
17	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs. Amit Chandrakant Vaishnav & Anr	Mr. Ramasubramania m Raja	Mr. K Gaurav Kumar, CS- R1 Mr. Arvind AS- R2
18	Comp App (AT) (CH) (Ins) No. 287/2021 For Exemption IA No. 615/2021	Shri Siva Nagaraja Taduvai @ TSN Raja Vs. Mr. Upender Kumar Agarwal & 2 Ors	Mr. Amir Bavani	Mr. R Chetna Reddy- R1
19	Comp App (AT) (CH) (Ins) No. 288/2021 For Exemption IA No. 616/2021	Shri Siva Nagaraja Taduvai @ TSN Raja Vs. Mr. Ritesh Kumar Agarwal & 2 Ors	Mr. Amir Bavani	Mr. R Chetna Reddy- R1

20	Comp App (AT) (CH) (Ins) No.32/2021 Additional docs. IA No.111/2022 For Stay IA No.74/2021 For Dispense with IA No.75/2021	P. Naveen Chakravarthy Vs Ramakrishnan Sadasivam, Liquidator of MK Cables & Conductors Pvt. Ltd. & Anr	Mr. B Deepak Narayanan	Mr. T Ravichandran- R1 Mr. M L Ganesh- R2
21	Comp App (AT) (CH) (Ins) No. 34/2021 For Stay IA No. 81/2021	OPG Power Generation Pvt. Ltd. Vs AKCT Cidambaram Cotton Pvt. Ltd.	Mr. Abhishek Jenaseenan	Mr. T. Shanmugam
22	Comp App (AT) (CH) (Ins) No. 81/2023 For Stay IA No. 294/2023 For Additional docs IA No. 295/2023	Phoenix ARC Private Limited Vs Cherupushpam Films Pvt Ltd	Ms. Abitha Banu	Mr. Pradeep Joy
23	Comp App (AT) (CH) (Ins) No.52/2021 For Stay IA No. 118 & IA No.681/2021 For Urgent Hearing IA No. 120/2021 To Implead IA No. 279/2022	KCP Shivraman Vs. Ms. Subramaniam Aneetha, RP, Karur KCP Packkagings	Ms. R Sowmya Ms. S Varshini	Mr. Avinash Krishnan Ravi
24	Comp App (AT) (CH) (Ins) No. 60/2021 For Exemption IA No. 135/2021	Chennai Chengelpet Tannery and Footwear General Workers Union & 4 Ors Vs Kavitha Surana & 4 Ors <b>WITH</b>	Mr. B Arvind Srevatsa	Mr. S. Satyanarayanan- R1
25	Comp App (AT) (CH) (Ins) No. 104/2021	Ganesh Cartons India Pvt Ltd. & 3 Ors. Vs. Kavitha Surana <b>WITH</b>	Mr. Abhinav Parthasarathy	Mr. S. Satyanarayanan
26	Comp App (AT) (CH) (Ins) No.109/2021 For Stay IA No.199/2021 Seeking Injunction IA No. 200/2021 To dispense with IA No. 201/2021 IA No. 202/2021 For Additional docs IA No. 641/2022	Muhamad Yavar Dhala Vs. Kavitha Surana & Anr	Ms. Tanya Kapoor	Mr. S. Satyanarayanan R1 Mr. MS Viswanathan- R2

27	Comp App (AT) (CH) No. 106/2022	P.M. Johny Vs KJ Paul & 3 Ors.	Mr. Sriram Venkatavaradan	Mr. Prasad Vijaykumar Dr. KS Ravichandran- R1- R3
28	Comp App (AT) (CH) (Ins) No. 91/2022	Expo Freight Pvt. Ltd. Vs Sripatham Venkatasubramaniam Ramkumar	Mr SR Raghunathan	Mr. Pradeep Joy
29	Comp App (AT) (CH) (Ins) No. 209/2021 For Stay IA No. 419/2021 To implead IA No. 593/2023	Ganapathi Reddy & Anr Vs Mr. Bhruqesh Ramachandra Amin & 2 Ors.  <b>WITH</b>	Mr. P Ulaganathan	Mr. Pranava Charan- R1 Mr. R Sivaraman- R2
30	Comp App (AT) (CH) (Ins) No. 210/2021 For Stay IA No. 420/2021 To implead IA No. 592 & 594/2023	Sree Balaji Transport & 17 Ors. Vs Mr Bhruqesh Ramachandra Amin, RP Panyam Cements and Minerals Industries Limited & 2 Ors.	Mr. P Ulaganathan	Mr. Pranava Charan- R1 Mr. R Sivaraman- R2
31	Comp App (AT) (CH) (Ins) 60/2023 For Stay IA No. 224/2023	Bank of India Vs Jayasree.M Liquidator, M/s Vasan Construction Company Pvt. Ltd. & Anr.	Mr.R Umasuthan	Mr. B Dhanaraj- R1

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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